

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (INS) No.359 of 2019

IN THE MATTER OF:

Saregama India Ltd.

...Appellant

Vs.

Home Movie Makers Pvt. Ltd.

...Respondent

For Appellant:

Shri Darpan Wadhwa, Sr. Advocate with Shri Aseem Chaturvedi, Ms. Wamika Trehan and Shri Milind Sharma, Advocates

For Respondent:

Shri Aditya Verma and Shri Shrey Patnaik, Advocates

O R D E R

09.07.2019 Counsel for the Appellant seeks time to file Rejoinder. The same may be filed within a week.

List the case for Admission (after Notice) on 22nd July, 2019.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

rs/gc